

GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO.1355
TO BE ANSWERED ON 24TH JULY, 2017

FINANCIAL ASSISTANCE TO UNEMPLOYED YOUTHS

1355. SHRI MANOJ TIWARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the scheme wherein the unemployed youths are given training and are provided with financial assistance from the banks to start new entities; and**
- (b) the details of persons benefitted out of these scheme, State/UT-wise?**

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) & (b): The Ministry of Micro, Small and Medium Enterprises (MSME) is implementing a credit linked subsidy scheme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 through Banks. Khadi and Village Industries Commission (KVIC) is the nodal agency at the national level for generating employment by setting up of micro enterprises in the non-farm sector. Any individual above 18 years of age is eligible to avail benefits under this scheme. For setting up of projects costing above Rs.10 lakh in the manufacturing sector and above Rs. 5 lakh in the business/service sector, the beneficiaries should possess at least VIII standard pass educational qualification. Under PMEGP the implementing agencies provides subsidy to the financing branch through the nodal banks. The state-wise detail of beneficiaries under this scheme is at annexure.

In addition, Ministry of Skill Development and Entrepreneurship (MSDE) runs several skill training courses under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for benefit of youth. Those who are desirous of pursuing entrepreneurial activities may also avail loan under the Pradhan Mantri Mudra Yojana (PMMY).

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1355 due for reply on 24-7-2017

State-wise details of No. of proposals/applications sanctioned by Banks under Prime Minister's Employment Generation Programme (PMEGP)

Sl. No.	Name of State/UT	2015-16	2016-17 (as on 10th March, 2017)
1	Jammu & Kashmir	2719	1951
2	Himachal Pradesh	1264	1039
3	Punjab	2253	1744
4	Chandigarh	96	33
5	Uttarakhand	1617	1246
6	Haryana	1342	1507
7	Delhi	208	102
8	Rajasthan	3947	3212
9	Uttar Pradesh	7007	6596
10	Bihar	3090	3211
11	Sikkim	124	23
12	Arunachal Pradesh	826	862
13	Nagaland	1003	999
14	Manipur	1945	1630
15	Mizoram	1328	516
16	Tripura	1803	2349
17	Meghalaya	731	247
18	Assam	3825	7212
19	West Bengal	4232	3072
20	Jharkhand	2088	1259
21	Odisha	4038	2753
22	Chhattisgarh	1920	1801
23	Madhya Pradesh	2461	1795
24	Gujarat and Daman & Diu	1698	1211
25	Maharashtra and Dadra & Nagar Haveli	4622	3958
26	Andhra Pradesh	1178	1320
27	Telangana	877	551
28	Karnataka	3884	3419
29	Goa	191	179
30	Lakshadweep	0	0
31	Kerala	1940	1379
32	Tamil Nadu	3320	3107
33	Puducherry	116	67
34	A&N Island	146	210
	Total	67839	60560

Source: M/o Micro, Small and Medium Enterprises